

115

सेवा में,

अवर सचिव (स्थापना शाखा)

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

महोदय,

सभा सचिवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-279, दिनांक-23.01.2024 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय ।

विश्वासभाजन,

रंजीत कुमार

13/02/2024.

(रंजीत कुमार)

सहायक प्रशाखा पदाधिकारी,
बिहार विधान सभा, पटना ।

प्र० प० (स्था०)
13/02/24

प्र० प्र० न० 12/201
13/02/24

2416
15/02/24

Declaration of Assets and Liabilities

Year 2024

I, RANJIT KUMAR, son/daughter/wife of MANI RAM
aged 31 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as ASSISTANT SECTION OFFICER
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000/-	7000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(S.B.I) 25000/- (HDFC) 0 (ZERO)	6000/-	25000/-	50,000/-	
(iii)	Bonds, Debentures and Shares in companies					
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	826980-694 04 LAKH	82655309 2.5 LAKH			
(v)	Motor Vehicles (details of make, etc.)	BR01ETD 197 APACHE-160				
(vi)	Jewellery (give details of weight and value)	40 gram. 1,40,000/-	130 gram 5,00,000/-		20 gram 1,00,000/-	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

26/12/2024
13/02/2024

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value			35 Bigha AURANGAB - AB 16 LAKH		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value			04 DISMIL (AURANGAB) 03 LAKH		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			03 DISMIL 4 LAKH		
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	HDFC BANK, EXTENSION, KAD	5 LAKH
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

24/5/2024
13/2/2024

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	2023-2024	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- 110103513154

Gender :- M (M/F)

Date of Birth :- 1 5 0 7 1 9 9 2 (DD/MM/YYYY)

Class/Group :- B B (A/B/C)

Cadre :- ASSISTANT SECTION OFFICER
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- AURANGABAD

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Ranjit Kumar.

Name of Employee: RANJIT KUMAR

Designation: ASSISTANT SECTION OFFICER

Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 13/12/2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

24/12/2024
13/12/2024